

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:4179
ANSWERED ON:18.05.2006
LEGISLATION ON FOOD SAFETY STANDARD
Aaron Rashid Shri J.M.

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government proposes to bring a comprehensive legislation on Food Safety Standard;
- (b) if so, the details thereof; and
- (c) the main points/aspects likely to be covered thereunder?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a) to (c): Government has introduced a Food Safety and Standards Bill, 2005 in the Lok Sabha on 25.8.2005. The main objectives of the Bill is to consolidate the laws relating to food and to establish the Food Safety and Standards Authority of India for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution sale and import, to ensure availability of safe and wholesome food for human consumption.